Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 05.06.2014

The meeting No.09/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 05.06.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.08/AM-15 for 29.05.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 29.05.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.09/AM-15 dated 05.06.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:9/84-ALC3/2014 **MEETING DATE**: 05.06.2014 MEETING NUMBER

	5	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
HQ File :01/84/050/00354/AM14/		Lic.No/Date:0310752196 04.10.2013	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite
comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer.
The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Ministry of
Chemicals & Fertilizer for submission of requisite comments.

				Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred	
		HQ File :01/84/050/00355/AM14/		Lic.No/Date:0310752199 04.10.2013	Defer Date:	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed the comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals					* II	
	The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Minis					
		Chemicals & Fertilizer for submission of requisite comments.				

Case No.:2/42/84-ALC3/2013		1	Status: Deferred
HQ File :01/84/050/00303/AM14/		Lic.No/Date:0410153908 03.01.2014	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for submission of requisite comments.

Case No.:32/47/84-ALC3/2013	05.06.2014	Status: Approved
HQ File :01/84/050/00387/AM14/	Lic.No/Date:0510377148 27.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100%	78,600	100% Polyester woven fabric	94,320 Sq.
	Polyester woven fabric (made	Nos.	(made from Polyester Textured	meter
	from Polyester Textured		Filament), GSM-100+/-10%	
	Filament), GSM-100+/-10%			
2.	Ladies Top made of 100%	65,600	100% Polyester woven fabric	78,720 Sq.
	Polyester woven fabric (made	Nos.	(made from Polyester Textured	meter
	from Polyester Textured		Filament), GSM-100+/-10%	
	Filament), GSM-100+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:31/47/84-ALC3/2013	1 3	05.06.2014	Status: Approved
HQ File :01/84/050/00386/AM14/		Lic.No/Date:0510378416 05.02.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP's conveyed vide their O.M..No.7/282/2013-TSW, dated 04.06.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Support Boots (Saddlery	12,000	7mm Neoprene Rubber Sheet (GSM-	4623.12
	items) (net content of	Pair	920) laminated one side with 100%	Sq. meter
	import item used in export		Polyester fabric (GSM-100) and other	_

products is 859 Nos. sheet (3600 Sq. meter)	side with 100% Nylon fabric (GSM-330), Sheet size-1.27x3.30 Meters (+/-2%)
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	05.06.2014	Status: Approved
HQ File :01/84/050/00036/AM15/	Lic.No/Date:0510382391 21.03.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart and sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's/Ladies Vest made of 70%	4900 Nos.	70% Polyester 30%	14,157 Sq.
	Polyester 30% Viscose fabric,		Viscose fabric, GSM-	meter
	GSM-240+/-10%, Style		240+/-10%, width-57/58"	
	No.ARM002			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:1/5/84-ALC3/2014		Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Approved
7	HQ File :01/84/050/00028/AM15/		Lic.No/Date:3010102064 25.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Jt. DGFT Office, Ludhiana vide their letter dated 21/05/2014 informed that this Advance Authorization has been issued on repeat basis

in terms of para 4.7.1 of HBP 2009-14. The Committee noted the information received from Jt. DGFT Office, Ludhiana.

	Case No.:1/9/84-ALC3/2014	1 -	I	Status: Deferred
8	HQ File :01/84/050/00051/AM15/			Defer Date: 03.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to defer the case for re-listing on 03.07.2014.

Case No.:2/9/84-ALC3/2014		Status: Deferred
HQ File :01/84/050/00052/AM15/		Defer Date: 03.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart, CAD/CAM and sketch of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.

II	\ / /	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
HQ File :01/84/050/00053/AM15/		Lic.No/Date:0310782163 20.05.2014	Defer Date: 03.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

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has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.

					Status: Deferred
		HQ File :01/84/050/00054/AM15/			Defer Date: 03.07.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of the Committee after deliberations decided to ask the applicant firm to provide the above information/details for opposal. The case stands for re-listing on 03.07.2014.					proposal. The

			I	Status: Deferred
	HQ File :01/84/050/00055/AM15/		1	Defer Date: 03.07.2014
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|| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.

MANUAL AGENDA CASE

Case No.129	M/s Modelama Exports Ltd., Gurgaon		
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/036/AM-15/DES-V		
Fixation of input output norms in respect of Annual Advance Authorization No. 0510280551 dated			
28.12.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Hooded Jacket made	2133 Nos.	Shell fabric: 60% Cotton 40%	3.70 Sq.
	of 60% Cotton 40% Nylon		Nylon woven dyed fabric, GSM-	meter per
	woven dyed fabric (Shell)		171+/-10%, width-57"	piece
	with zipper, GSM-171+/-		Lining fabric: 100% Polyester	2.40 Sq.
	10%, Style No. 851876		Taffeta cire piece dyed lining,	meter per
			GSM-60+/-10%, width-57"	piece
			Zipper Fastener	1 per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<u>(14)</u>

Case No.130	M/s Modelama Exports Ltd., Gurgaon			
NC 09/AM-15, dt. 05.06.2014	File No.01/84/162/036/AM-15/DES-V			
Fixation of input output norms in respect of Annual Advance Authorization No. 0510280551 dated				
28.12.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
D.11U.	Laport i Touuct	LADUIT		Quantity

		Quantity		allowed	
1.	Men's Jacket made of 59%	2370 Nos.	Shell fabric: 59% Polyester 41%	3.50	Sq.
	Polyester 41% Cotton plain		Cotton plain col coating on face	meter	per
	col coating on face side		side woven fabric, GSM-178+/-	piece	
	woven fabric (Shell) with		10%, width-57"		
	zipper, GSM-178+/-10%,		Lining fabric: 100% Nylon Matt	0.60	Sq.
	Style No. 851863		woven, GSM-170+/-10%, width-	meter	per
			57"	piece	_
			Zipper Fastener	1 per pied	ce

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.131	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu			
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/255/AM-13/DES-V			
Enhancement of input output norms for export of technical fabrics and garments with flame retardant				
finish in respect of Advance Authorization No.3510039251 dated 12.09.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed	Quantity now
		Quantity		earlier	allowed
1.	98% Cotton 2%	60,000	Raw Cotton natural	13,335.84 Kgs.	13,335.84 Kgs.
	Nylon fibre with	Meter	fibre		
	white metal		Nylon fibre with	237 Kgs.	237 Kgs.
	compound blended		white metal		-
	dyed woven fabric		compound synthetic		
	with flame retardant		staple fibre		

finish, GSM-	V	at dyes		162 Kgs.	162 Kgs.
120+/-10%	F	lacovan	flame	4320 Kgs. (@ 400	4439 Kgs. (@ 411
(10,800 Kgs.)	re	esistant Che	micals	grams per Kg. of	grams per Kg. of
				fabric)	fabric)
	U	Jkadan	flame	507.60 Kgs. (@ 47	518.40 Kgs. (@
	re	esistant cher	nicals	grams per Kg. of	48 grams per Kg.
				fabric)	of fabric)
	S	Silastal	flame	205.20 Kgs. (@ 19	226.8 Kgs. (@ 21
	re	esistant cher	micals	grams per Kg. of	grams per Kg. of
				fabric)	fabric)
	S	Silastan	flame	21.60 Kgs. (@ 2	54 Kgs. (@ 5
	re	esistant cher	nicals	grams per Kg. of	grams per Kg. of
				fabric)	fabric)
	F	Turnace Oil		As per fuel policy	As per fuel policy
	P	Polyvinyl	Alcohol	108 Kgs.	108 Kgs.
	Si	izing materia	ıl		

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

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Case No.	.132	M/s Marco Polo Tessitura Pvt. Ltd. Maharashtra				
NC 09/A	M-15, dt. 05.06.2014	File No.01/84/50/403/AM-14/DES-V				
Ratification	Ratification of input output norms in respect of Advance Authorization No.0310771501 dated					
24.02.20	14.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item No.2 as per amendment sheet issued by R.A., Mumbai in this case. Accordingly, Committee after deliberations decided to amend the description of import item No.2 against the Advance Authorization issued in this

case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Fabric made out of Polyester	8143.790	Polyester Filament dyed yarn-	2323 Kgs.
	Filament yarn and Spun yarn	Kgs.	75 to 150 Den+/-10%	
	(Polyester-2212.38 Kgs.,		Polyester Spun yarn dyed NE	2068 Kgs.
	Spun yarn dyed-1969.52		10 to 12 (+/-10%)	
	Kgs.), Polyester Chenille		Polyester Chenille spun yarn	2400 Kgs.
	Spun yarn (2285.71 Kgs.),		grey NM-3.800 to 5.000+/-	
	Acrylic Spun dyed yarn		10%	
	(961.9 Kgs.) & Acrylic		Acrylic Spun dyed yarn NM-	1010 Kgs.
	Chenille Spun dyed yarn		7.00+/-10%	
	(714.285 Kgs.)		Acrylic Chenille Spun dyed	750 Kgs.
			yarn, NM-3.8+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

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	Case No.133	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,		
		Chennai		
	NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/181/AM-14/DES-V		
	Ratification of input output norms in respect of Advance Authorization No.0410143871 dated			
	05.03.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

Case No.134	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,			
	Chennai			
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/134/AM-14/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No.0410148092 dated				
19.07.2013.	-			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(19)

Case No.135	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,		
	Chennai		
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/054/AM-14/DES-V		
Re-fixation of input output norms in respect of Advance Authorization No.0410146519 dated			
27.05.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

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Case No.136	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/053/AM-14/DES-V
Re-fixation of input output norms aga	inst Advance Authorization No.0410142831 dated 23.01.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(21)

Case No.137	M/s Chelsea Mills, Gurgaon			
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/071/AM-15/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510361798 dated				
02.08.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1. (69A)	Infant & Girls Flared Long Skirts with diaper made of	5320 Nos.	100% Cotton denim fabric, GSM-170+/-10%	1.76 Sq. meter per piece
	100% Cotton denim fabric, GSM-170+/-10%, Style No.		100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
	925214		Security Sensor Tag	1 set per piece
2. (70A)	Infant Shirt Dresses with diaper made of 100% Cotton denim	10,510 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.97 Sq. meter per piece
	fabric, GSM-170+/-10%, Style No. 975980/961302		100% Cotton dyed fabric, GSM-80+/-10%	0.08 Sq. meter per piece
			Security Sensor Tag	1 set per piece
3. (71A)	Fat Girls Romper made of 100% Cotton denim/ chambray fabric, GSM-170+/-10%, Style	16,980 Nos.	100% Cotton denim/ chambray fabric, GSM- 170+/-10%	1.38 Sq. meter per piece
	No. 928658/955469		100% Cotton dyed/ chambray fabric, GSM- 170+/-10%	0.35 Sq. meter per piece
			Metal O Ring	2 per piece
			Slider/Adjuster	2 per piece
			Security Sensor Tag	1 set per piece
	re you a developer? Try out the HTML to PDF API		70% Polyester 30% Cotton	0.30 Sq. meter

			dyed fabric for lining, GSM-110+/-10%	per piece
4.	Girls Shorts made of 100%	14,000	100% Cotton denim/	0.85 Sq. meter
(72A)	Cotton denim/chambray fabric, GSM-170+/-10%, Style No.	Nos.	chambray fabric, GSM-170+/-10%	per piece
	928652/955465		100% Cotton dyed/	0.30 Sq. meter
			chambray fabric, GSM-170+/-10%	per piece
			Security Sensor Tag	1 set per piece
5.	Infant & Girls Dress with diaper	12,970	100% Cotton denim/	0.73 Sq. meter
(73A)	made of 100% Cotton denim/chambray printed fabric,	Nos.	chambray printed fabric, GSM-169+/-10%	per piece
	GSM-169+/-10%, Style No.		100% Cotton denim/	0.24 Sq. meter
	925202/ 954791		chambray printed fabric,	per piece
			GSM-169+/-10%	
			Snap Fastener	3 set per piece
			Security Sensor Tag	1 set per piece
			100% Cotton dyed fabric,	0.30 Sq. meter
	1 21000	40.20.37	GSM-80+/-10%	per piece
6.	Infant Romper made of 100%	4920 Nos.	100% Cotton denim fabric,	1.29 Sq. meter
(74A)	Cotton denim fabric, GSM-		GSM-155+/-10%	per piece
	155+/-10%, Style No.975940		100% Cotton dyed fabric,	0.10 Sq. meter
			GSM-80+/-10%	per piece
		00.70.37	Snap Fastener	4 set per piece
7.	Infant FLTR Dresses made of	9350 Nos.	100% Cotton denim fabric,	0.69 Sq. meter
(75A)	100% Cotton denim fabric,		GSM-155+/-10%	per piece
	GSM-155+/-10%, Style No.		100% Cotton dyed fabric,	0.08 Sq. meter
	975978/984612		GSM-80+/-10%	per piece
			Security Sensor Tag	1 set per piece

8. (76A)	Women's Long Dresses made of 100% Cotton denim/chambray fabric, GSM-	1355 Nos.	100% Cotton denim/ chambray fabric, GSM- 424+/-10%	3.06 Sq. meter per piece
	424+/-10%, Style No.988914		70% Polyester 30% Cotton dyed fabric for lining, GSM-110+/-10%	0.40 Sq. meter per piece
			Snap Fastener	10 set per piece
			Security Sensor Tag	1 set per piece
9, (77A)	Girls Cham Tie Tank (Blouse) made of 100% Cotton denim/chambray fabric, GSM-	15,000 Nos.	100% Cotton denim/ chambray fabric, GSM- 170+/-10%	0.97 Sq. meter per piece
	170+/-10%, Style No.929170/960477		100% Cotton dyed/ chambray fabric, GSM- 170+/-10%	0.25 Sq. meter per piece
			Metal O Ring	2 per piece
			Slider/Adjuster	2 per piece
			Security Sensor Tag	1 set per piece
10 (78A)	Girls Dress made of 100% Cotton denim/chambray fabric, GSM-170+/-10%, Style No.	13,500 Nos.	100% Cotton denim/ chambray fabric, GSM- 170+/-10%	0.58 Sq. meter per piece
	929169/961476		100% Cotton denim/ chambray fabric, GSM- 170+/-10%	0.58 Sq. meter per piece
			70% Tencel 30% Cotton denim fabric, GSM-210+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
11. (79A)	Infant & Girls Dolphin Short made of 100% Cotton denim		100% Cotton denim fabric, GSM-170+/-10%	0.36 Sq. meter per piece

	fabric, GSM-170+/-10%, Style No. 925216/954798		100% Cotton denim fabric, GSM-170+/-10%	0.30 Sq. meter per piece
			70% Polyester 30% Cotton dyed fabric for lining, GSM-110+/-10%	0.28 Sq. meter per piece
			100% Cotton dyed tape	0.60 Meter per piece
			Security Sensor Tag	1 set per piece
12. (80A)	Fat & Tall Girls long pocketed Blouse made of 100% Cotton	14,552 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.12 Sq. meter per piece
	denim fabric, GSM-170+/- 10%, Style		100% Cotton denim fabric, GSM-170+/-10%	1.40 Sq. meter per piece
	No.929171/961478		Security Sensor Tag	1 set per piece
13. (81A)	Men's Long Classic Worker Shirt made of 100% Cotton denim printed fabric, GSM-	3850 Nos.	100% Cotton denim dyed printed fabric, GSM-169+/-10%	3.56 Sq. meter per piece
	169+/-10%, Style No. 991950		100% Cotton denim/ chambray fabric, GSM- 155+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
14. (82A)	Long Full length Girls Dresses made of 100% Cotton denim	6200 Nos.	100% Cotton denim fabric, GSM-195+/-10%	2.09 Sq. meter per piece
	fabric, GSM-195+/-10%, Style		Zip fasteners	1 per piece
	No. 985015/151081/979738		Security Sensor Tag	1 set per piece
15. (83A)	Infant & Girls Skirts made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-	12,817 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	0.78 Sq. meter per piece
	10%, Style		Snap Fastener	4 set per piece

	N0.9/3180/13U/30/131834		Security Sensor Tag	1 set per piece
16. (84A)	Infant Dresses with diaper made of 100% Cotton denim	6540 Nos.	100% Cotton denim fabric, GSM-155+/-10%	1.28 Sq. meter per piece
	fabric, GSM-155+/-10%, Style No.988494		100% Cotton dyed fabric, GSM-80+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
17.	Girls Long Sleeves long Ruffle	8650 Nos.	100% Cotton denim fabric,	2.18 Sq. meter
(85A)	Shirts made of 100% Cotton		GSM-153+/-10%	per piece
	denim fabric, GSM-153+/-		Security Sensor Tag	1 set per piece
	10%, Style			
	No.988335/105215			
18.	Girls Flared Dresses made of	18,490	100% Cotton denim fabric,	2.29 Sq. meter
(86A)	100% Cotton denim fabric,	Nos.	GSM-203+/-10%	per piece
	GSM-203+/-10%, Style No.		Security Sensor Tag	1 set per piece
	988333/234348		100% Cotton denim fabric,	0.20 Sq. meter
			GSM-195+/-10%	per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.138	M/s Chelsea Mills, Gurgaon		
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/007/AM-15/DES-V		
Fixation of input output norms against Annual Advance Authorization No.0510340469 dated			
10.12.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

0.3.7	D 1 1		T	1 0 12 11 1
	Export Product	l Hynort	Import item	Quantity allowed
D.11U.	LAPOILITOUUCL	EXPOIT		Quantity and wed

	-	Quantity	-	-
1.	Plaid matching Men's Shirt for	7480 Nos.	100% Cotton yarn dyed	3.28 Sq. meter
(39A)	tall and big made of 100%		fabric, GSM-155+/-10%	per piece
	Cotton yarn dyed fabric, GSM-		100% Cotton yarn dyed	0.45 Sq. meter
	155+/-10%, Style		fabric, GSM-155+/-10%	per piece
	No.766899/482604		Rivets	1 set per piece
			Sensor Tag	1 set per piece
2.	Women's full size shirt tie Dress	7605 Nos.	100% Cotton denim/	3.44 Sq. meter
(40A)	made of 100% Cotton		chambray fabric, GSM-	per piece
	denim/chambray fabric, GSM-		135+/-10%	
	135+/-10%, Style No.		Sensor Tag	1 set per piece
	652263/934762/ 731669			
3.	Girls Rolled Sleeves full length	12,890	100% Cotton denim fabric,	2.87 Sq. meter
(41A)	dress with belt made of 100%	Nos.	GSM-135+/-10%	per piece
	Cotton denim fabric, GSM-		Feasible interlining	0.20 Sq. meter
	135+/-10%, Style			per piece
	No.699346/750680		Sensor Tag	1 set per piece
4.	Girls Long Sleeve long	9563 Nos.	100% Cotton denim/	2.30 Sq. meter
(42A)	denim/chambray shirt made of		chambray fabric, GSM-	per piece
	100% Cotton denim/ chambray		135+/-10%	
	fabric, GSM-135+/-10%, Style		Snap fastener	12 set per piece
	No. 684759/930981		Sensor Tag	1 set per piece
5.	Girls Ruffle long sleeve long	11,084	100% Cotton denim/	2.45 Sq. meter
(43A)	shirts with diaper made of	Nos.	chambray fabric, GSM-	per piece
	100% Cotton denim/chambray		155+/-10%	
	fabric, GSM-155+/-10%, Style		Sensor Tag	1 set per piece
	No. 684758/717450			
6.	Girls Long sleeve flared long	· ·	100% Cotton denim/	2.98 Sq. meter
(44A)	shirt dress with belt made of	Nos.	chambray fabric, GSM-	per piece

	100% Cotton denim/chambray		155+/-10%	
	fabric, GSM-155+/-10%, Style No.682646/717446		Security Sensor Tag	1 set per piece
7. (45A)	Infant & Girls pintuk long sleeve shirts made of 100% Cotton denim/chambray fabric, GSM-	7450 Nos.	100% Cotton denim/ chambray fabric, GSM- 155+/-10%	1.36 Sq. mete per piece
	155+/-10%, Style No. 674748/611188		Security Sensor Tag	1 set per piece
8. (46A)	Infant 1 Pc baby suit made of 100% Cotton denim/ chambray printed fabric, GSM-160+/-	5650 Nos.	100% Cotton denim/ chambray printed fabric, GSM-160+/-10%	1.28 Sq. meter per piece
	10%, Style No.925614		Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece
9. (47A)	Infants long sleeve dress made of 100% Cotton denim/chambray printed fabric,	11,091 Nos.	100% Cotton denim/ chambray printed fabric, GSM-160+/-10%	1.68 Sq. meter per piece
	GSM-160+/-10%, Style No.925526/715562		100% Cotton dyed fabric, GSM-105+/-10%	0.40 Sq. meter per piece
1.0	1.0	11.655	Security Sensor Tag	1 set per piece
10 (50A)	Infants & Girls Jumper with diaper made of 83% Cotton 17% Polyester denim fabric,	11,655 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	per piece
	GSM-310+/-10%, Style No.674712/611187		100% Cotton dyed lining fabric, GSM-80+/-10%	0.36 Sq. meter piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece
11. (51A)	Infant Long sleeves loose long top made of 100% Cotton	10,251 Nos.	100% Cotton denim fabric, GSM-170+/-10%	1.21 Sq. meter per piece
` '	denim fabric, GSM-170+/-		Security Sensor Tag	1 set per piece

	10%, Style No. 675701/713884			
12.	Infant & Girls Skirts made of	3440 Nos.	83% Cotton 17% Polyester	0.78 Sq. meter
(54A)	83% Cotton 17% Polyester		denim fabric, GSM-310+/-	per piece
	denim fabric, GSM-310+/-		10%	
	10%, Style		100% Cotton dyed fabric,	0.30 Sq. meter
	No.922931/934531		GSM-80+/-10%	per piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.139	M/s Orient Craft Ltd., New Delhi	
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/054/AM-15/DES-V	
Re-fixation of input output norms against Annual Advance Authorization No.0510314445 dated		
13.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(24)

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Case No.140	M/s Orient Craft Ltd., New Delhi	
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/177/AM-14/DES-V	
Re-fixation of input output norms against Annual Advance Authorization No.0510336492 &		
0510336494 dated 04.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm

for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(25)

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	Case No.141	M/s Fashion Accessories, Gurgaon		
	NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/197/AM-14/DES-V		
	Re-fixation of input output norms against Annual Advance Authorization No.0510369393 dated			
	25.10.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(26)

(20)			
Case No.142	M/s Fashion Accessories, Gurgaon		
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/196/AM-14/DES-V		
Re-fixation of input output norms against Annual Advance Authorization No.0510369393 dated			
25.10.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(27)

Case No.143	M/s Veda Patchworks, Chennai	
NC 09/AM-15, dt. 05.06.2014	File No.01/80/50/223/AM-14/DES-V	
Re-fixation of input output norms against Advance Authorization No.0410150373 dated 26.09.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(28)

Case No.144	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu	
NC 09/AM-15, dt. 05.06.2014	File No.01/80/50/038/AM-12/DES-V	
Re-fixation of input output norms against Advance Authorization No.3510033418 dated 05.04.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.07.2014.

(29)

Case No.145	M/s Gaurav International, Gurgaon	
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/396/AM-13/DES-V	
Re-fixation of input output norms against Advance Authorization No.0510340665 dated 12.12.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product and import item No.1 as per amendment sheet issued by CLA, New Delhi.

Accordingly, Committee after deliberations decided to amend the description of export product and import item No.1 against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirt made of 100% Polyester knitted mesh lace fabric with 100% Polyester floral design (as shell), GSM-190+/-10% with 100%		100% Polyester knitted mesh lace fabric with 100% Polyester floral design, GSM-190+/-10%	225 Kgs.
	GSM-190+/-10% with 100% Polyester dyed woven fabric (as lining), GSM-58+/-10%, Style No. 301350/305031		100% Polyester dyed woven fabric, GSM-58+/-10%	1100 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
